

**MADHYA PRADESH STATE JUDICIAL ACADEMY**  
**HIGH COURT OF M.P., JABALPUR**

S.N. Q 1/SJA/2020

Jabalpur, 03.04.2020

To,

**All District and Sessions Judge  
Madhya Pradesh.**

**Sub:** Postponement and rescheduling of Judicial Educational/ Training programmes scheduled in the month of April, 2020 due to the outbreak of Corona Virus (COVID-19).

-----

As directed, due to the outbreak of Corona Virus (COVID-19) pandemic and immobilization of public, the following Judicial Educational/ Training Programmes scheduled in the month of April, 2020 have been postponed and the same will be rescheduled to some future dates which shall be communicated in due course;

- (i) Specialized Educational Programme at Forensic Science Laboratory, Sagar for newly appointed/ promoted District Judges from 17.04.2020 to 19.04.2020 at Sagar.
- (ii) Induction Training Programme (First Phase) for newly appointed Civil Judges (entry level) of 2020 batch (group I & Group II) from 20.04.2020 to 15.05.2020 at MPSJA.
- (iii) Specialized Educational Programme at Medico-legal Institute, Bhopal for newly appointed/ promoted District Judges from 21.04.2020 to 23.04.2020 at Bhopal.
- (iv) Specialized Educational Programme on Negotiable Instruments Act, 1881 for Judicial Magistrates dealing cases under the Act on 24.04.2020 & 25.04.2020 at Guna.

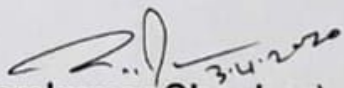
*sd-*  
**(Ramkumar Choubey)**  
**DIRECTOR**

Endt. Q2/SJA/2020

Jabalpur, 03.04.2020

Copy to:

1. Director, State Forensic Science Laboratory, Sagar
2. Director, Medico-legal Institute, Bhopal

  
**(Ramkumar Choubey)**  
**DIRECTOR**